

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 357 OF 2017 &
IA NOS. 969 & 970 OF 2017
AND
APPEAL NO. 22 OF 2018

Dated: 19th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 357 OF 2017 &
IA NOS. 969 & 970 OF 2017

In the matter of:

Rosa Power Supply Company Limited

... **Appellant(s)**

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Umesh Prasad
for Mr. C.K. Rai for R-1

Mr. Vallinayagam
Mr. Manish Garg for R-2

APPEAL NO. 22 OF 2018

In the matter of:

Uttar Pradesh Power Corporation Ltd.

... **Appellant(s)**

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Mr. Manish Garg

Counsel for the Respondent(s) : Mr. Umesh Prasad
for Mr. C.K. Rai for R-1

Mr. S. Venkatesh
Mr. Pratyush Singh for R-2

ORDER

Relist this matter for admission on 04.04.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pds/vt